

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/558/2019 IN TCP/385/IB/2017
PETITION NUMBER :
NAME OF THE PETITIONER(S) : T.V. SUBRAMANIAN (LIQUIDATOR)
NAME OF THE RESPONDENT(S) : FLEXTRONICS TECHNOLOGIES (I) PVT LTD
UNDER SECTION : 35(n) & 60(5) of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

ORDER

Mr. Jesus Moris Ravi, Advocate for the Applicant and Mr. Bhagavath Krishnan, Advocate for the Respondent are present through Video Conferencing Platform.

At request of the Respondent, list this matter on **20.01.2021** for filing Counter and hearing.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**